

*Statement*

S I. Name No.	Income Returned	Income Assessed	Wealth Returned	Wealth Assessed	Taxes realised relating to
	Rs.	Rs.	Rs.	Rs.	
1. Smt. Sadhana Nayyar.					
1968-69	2,47,050	2,44,640	4,03,374	Assessment pending.	Assessment year 1967-68 Rs. 66,028.
1969-70	1,45,330	Asstt. pending	4,85,662	— do —	Assessment year 1968-69 Rs. 1,12,957
1970-71	No return has been filed so far.		No return has been filed so far-		Assessment year 1969-70 Rs. 1,42,430
2. Shri R. K. Nayyar.					
1968-69	13,95,000	Asstt. pending (Loss)	Not assessed to Wealth ax.		
1969-70	No return has been filed so far.			— do —	Nil
1970-71		— do —		— do —	
3. Shri A. D. Nayyar is the proprietor of M/s Shaktiman Enterprises.					
1968-69	NIL	Asstt. pending	Not assessed to Wealth Tax		
1969-70	No return has been filed so far.			— do —	Nil
1970-71	No return has been filed so far.			— do —	

**Filing of Income Tax Returns by  
Shri R. K. Nayyar**

5232. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether Shri R. K. Nayyar, Producer has not paid any income-tax nor filed any Income Tax Return of the income he was receiving as a Director of various pictures before he started producing pictures ; and

(b) if so, the action Government have taken against him in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The information is being collected and will be

laid on the Table of the House as early as possible.

**Alleged fraud on Public by Film  
Producer, R. K. Nayyar**

5233. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that Shri R. K. Nayyar, Producer had advertised (in the first six months of 1969) in Film Weekly journal 'Screen' and other film journals for the prize of a new Ambassador Car and other fabulous prizes by draw of lots among the ticket (counter) holders to a picture produced by him ;

(b) whether it is a fact that no such